

**Central Administrative Tribunal
Principal Bench, New Delhi.**

OA-1989/2016

New Delhi this the 28th day of July, 2016.

Hon'ble Mr. Shekhar Agarwal, Member (A)

Dr. R.S. Rautela,
Age-53 years,
Director-Professor,
Department of Anaesthesiology,
Guru Tegh Hospital,
Dilshad Garden, New Delhi – 110095,
R/o E-10, E-Type Quarters, GTB Hospital Campus,
Dilshad Garden, Delhi-110095. ...

Applicant
(By Advocate : Sh. M.S. Reen)

Versus

1. Government of NCT Delhi,
Through its Principal Secretary,
Department of Health and
Family Welfare, 9th level,
Delhi Secretariat, I.P. Estate,
New Delhi-110002.
2. Dy. Secretary (HR Medical),
Department of Health and
Family Welfare, 9th level,
Delhi Secretariat, I.P. Estate,
New Delhi-110002.
3. Director,
Guru Tegh Bahadur Hospital,
Dilshad Garden, New Delhi-110095.
4. Union of India
Through its Secretary
Ministry of Health & Family Welfare,
Nirman Bhawan,
New Delhi-110011. ...

Respondents
(By Advocate: Sh. R.K. Jain for R-4 and Sh. G.D. Chawla for Ms. Harvinder Oberoi)

ORDER (ORAL)

Learned counsel for the respondents had submitted on the last date, that the impugned transfer order has been cancelled by the

respondents. Today when this matter was taken up, applicant admitted that he had received the cancellation order.

2. Accordingly, this OA has become infructuous and is dismissed as such. No costs.

**(Shekhar Agarwal)
Member (A)**

/ns/